

**GOVERNMENT OF INDIA
YOUTH AFFAIRS AND SPORTS
LOK SABHA**

UNSTARRED QUESTION NO:2924
ANSWERED ON:10.02.2014
PROMOTION OF SPORTS AMONG TRIBALS
Bhagat Shri Sudarshan

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether the Government is implementing/proposes to implement any sports policy/scheme for promoting sports among the tribal people in the country;
- (b) if so, the details thereof including the number of tribal sports persons benefited therefrom during the last three years; and
- (c) if not, the steps taken by the Government in this regard?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR YOUTH AFFAIRS AND SPORTS (SHRI JITENDRA SINGH)

(a) Yes, Madam. The Sports Authority of India (SAI) is implementing schemes viz. Special Area Games (SAG) and Promotion of Indigenous Games & Martial Arts (IGMA) for promotion of sports among tribal people of the country.

(b) Special Area Games Scheme aims at scouting and nurturing natural talent for modern competitive sports and games from inaccessible tribal, rural and coastal areas of the country. The Scheme also envisages tapping of talent from indigenous games and martial arts and also from regions which are either genetically or geographically advantageous for excellence in a particular sports discipline.

The scheme of Indigenous Games & Martial Arts was introduced with an aim to promote Indigenous Games & Martial Arts in rural and semi-urban areas which have survived for centuries in rural areas.

Details of the beneficiaries under the Scheme of SAG and IGMA during the last three years are as under:-

Year	Special Area Games (SAG)		Indigenous Games & Martial Arts	
	Boys	Girls	Boys	Girls
2011-12	654	435	41	9
2012-13	642	389	16	9
2013-14	636	398	16	9

(c) Does not arise.